

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SINGLE BENCH**  
**NEW DELHI**

No.(CAA)-107(PB)/2017

SECTION: UNDER SECTIONS 230 & 232 OF THE COMPANIES ACT,2013

**IN THE MATTER OF:**

Nelson Planning And Design Pvt. Ltd.  
With Nucbe Planning and Design Pvt. Ltd.

..... ..Petitioner

V/s

... ....Respondent

Order delivered on 17.08.2017

**Coram:**


R.VARADHARAJAN  
Hon'ble Member (Judicial)

For the Petitioner : Mr.Ashish Middha, Advocate

For the Respondent : -

**ORDER**

At the request of Ld. Counsel for Petitioner, the above Petition is adjourned to 18.08.2017.

  
(R.VARADHARAJAN)  
MEMBER (JUDICIAL)

U.D.Mehta  
17.8.2017